

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/146/2016
NAME OF THE PETITIONER(S) : Nirej V. Paul & another
NAME OF THE RESPONDENT(S) : The Canning Industries Cochin Limited & 15 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

*K. Gautham Kumar
Athiban Vijay*

Counsel for Petitioner

Athiban

ORDER

Counsel for petitioner present. Shri Srikant Mohan, PCS, representing the respondent sent an email praying for adjournment as he could not attend before the Tribunal today due to illness. Time extended at request for final hearing. Put up on 17.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)